Reorganisation of the Election Commission

Written Answers

- SHRI SANTOSH KUMAR 340 SAHU: Will the Minister of LAW. JUSTICE AND COMPANY AFFAIRS be pleased to state:
- (a) whether there is any proposal under Government's consideration to reorganise the Election Commission; and
- (b) if so, what are the details in this regard?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHRIV SHANKAR): (a) No. Sir.

(b) Does not arise.

T. V. facilities in the country

341. SHRI SANTOSH KUMAR SAHU: DR. BHAI MAHAVIR:

SHRI S. W. DHABE:

SHRIMATI AMBIKA SONI:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state

- (a) whether there is any proposal under Government's consideration to extend the television facilities to various other cities in the country; and
- (b) if so, what are the details in this regard?

THE MINISTER OF INFORMATION AND BROADCASTING AND PLY AND REHABILITATION (SHRI V. P. SATHE): (a) and (b) Following are the approved Sixth Plan proposals for the setting up of new T.V. Stations:

Full-fledged T.V. Centres:

- 1. Ahmedabad
- 2. Bangalore
- 3. Trivandrum
- 4. Jaipur

T.V. Relay Centres:

1. Aimer

- 2. Asansol
- 3. Cuttack
- 4. Jammu
- 5. Kasauli
- 6. Madurai
- 7. Murshidabad
- 8. Panaji
- 9 Varanasi
- 10. Vijayawada

Programme Production Centres:

- 1. Gulbarga
- 2. Muzaffarpur
- 3. Raipur

NOTE: A Full-Adged T.V. Centre is under installation at Jullunbeen commissioned on 13-4-1979.

Reconstitution of the Press Commission

342. SHRI SANTOSH KUMAR SAHU:

SHRI SHIVA CHANDRA JHA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Government have reconstituted the second Press Commission; if so, what are the names of its Chairman and other members;
- (b) whether any change has been made in the terms of reference; if so, what are the details thereof;
- (c) whether any time limit has been fixed for submitting its report; if so, by when; and
- (d) if the reply to part (c) above be in the negative, what are the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING AND PLY AND REHABILITATION (SHR! V. P. SATHE): (a) and (b) No, Sir Suggestions regarding the revised terms of reference of the Press Commission have been invited from the various Press Organisations/Associations and the revised terms of refe-